

OFFICE OF THE DISTRICT & SESSIONS JUDGE (Hqs) : DELHI

CIRCULAR

The office has received directions vide Minutes of Meeting of Hon'ble Information Technology Committee, High Court of Delhi held on 03rd October, 2018, in the matter with regard to application/representation for resolving certain issues pertaining to Delhi District Courts procedures and practice, as hereunder:

"The Committee recommends that the practice directions be issued clarifying that the law now permits filing of digitally signed internet downloaded copies before the concerned courts, subject to submitting the certified copy when obtained."

This is for information and necessary compliance of the above directions.

No. 65281-65457
Comp./DHC-Digi.copy/2018

Talwant Singh
(TALWANT SINGH)
District & Sessions Judge (Hqs)
Delhi
Dated.....12/10/18

Copy forwarded for information & necessary action to:

1. The District & Sessions Judge, North West/South/South West/South East/East/New Delhi/Shahdara/North East and North District, Delhi/New Delhi with request to convey the above directions amongst the Judicial Officers posted within respective district.
2. The District & Sessions Judge (officiating), West District, Tis Hazari Courts Complex, Delhi.
3. All the Judicial Officers posted within Central, West District and officers on deputation/diverted capacity.
4. Sh. Ravinder Dudeja, Judge-Family Court/Chairman, Centralized Computer Committee, Tis Hazari Courts, Delhi.
5. The Officer In-charge (Computers), Tis Hazari/Rohini/Karkardooma/Saket/Patiala House Court/Dwarka Court Complex, Delhi/New Delhi.
6. Dealing official, Website with direction to upload the circular on the Delhi District Court Website.
7. PS to the undersigned.

Talwant Singh
District & Sessions Judge (Hqs)
Delhi